

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 26th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv.	
2.	Original Application No. 320/2014 (CZ)	Praveen patkar Vs. Sarla Tower& Ors.	Mr. Rohit Sharma Adv.	
FOR HEARING				
3.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P.& 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to 12 Mr. Ajay Gupta, Adv. for R-11	
4.	Original Application No. 143/2014 (CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Vs. M/s Fortune Builders & 3 Ors	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2	
5.	M.A.No.554, 555 /2014 in O.A No.312/2014	Vasundhra Vikas Samiti & Ors. Vs. Reliance Telecom Pvt. Ltd. & 2 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Mahiraj singh Sisodia for R-3	
6.	Original Application No. 118/2014	Jal, Jungle, Jameen Sangarsh Samiti Vs. Dilip Buildcon& 7 Ors.	Mr. Dinesh Rawat Adv. Mr. Varun Amar Adv for R-1 Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. for R-7 Mr. Deepesh Joshi, Adv. for MPRDC	

